GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1672 TO BE ANSWERED ON 13.02.2019

ATTACKS ON PASSENGERS

1672. SHRI ASADUDDIN OWAISI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that attacks on a particular community in trains have increased in the recent past in the country especially in Haryana and Uttar Pradesh;
- (b) if so, the number of cases where passengers were beaten, robbed and humiliated in trains in the recent past;
- (c) the number of cases registered by Indian Railways with local police and GRP for investigation;
- (d) the number of arrests made so far of the persons involved in these cases; and
- (e) the steps taken or being taken by railways for safety and security of passengers in trains and stations?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1672 BY SHRI ASADUDDIN OWAISI TO BE ANSWERED IN LOK SABHA ON 13.02.2019 REGARDING ATTACKS ON PASSENGERS

(a) to (e): No, Madam. Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for matters connected therewith. Cases of Indian Penal Code (IPC) crimes are registered and investigated by the concerned Government Railway Police. Whenever any information about status of crime on Railways is sought, State GRP is requested to provide information. However, this question is ambiguous, no column for caste or community exists in the standard format of registration of a crime. Further, close liaison is made by Railways with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains for all castes and communities.

However, the following steps are being taken by the Railways in coordination with GRP for security of passengers in Railways:-

- On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily in addition to 2200 trains escorted by Government Railway Police of different States daily.
- Surveillance is kept through CCTV cameras, provided at about 453 stations over Indian Railways, to ensure safety and security of passengers.

- 3. Security Help Line number 182 is operational over Indian Railways for security related assistance to passengers in distress.
- 4. Through various social media platforms viz. twitter, facebook etc., Railways are in regular touch with passengers to enhance security and address their security concerns.
- 5. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.
- 6. All Railway Stations and passenger carrying trains are planned to be progressively provided with CCTV based surveillance system.
- Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
- 8. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.
